

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 416/97

MONDAY, THIS THE 25TH DAY OF MARCH, 1997.

C O R A M:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Nadarsha A.  
Periyantayath House,  
Naduvilakara  
Kollam-690 524.

..Applicant

By Advocate Mr. O. V. Radhakrishnan

Vs.

The Sub Divisional Inspector of Post Offices,  
Karunagappally Sub Division,  
Karunagappally.

Respondent

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC

The application having been heard on 25.3.97, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

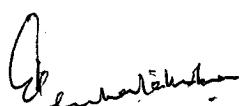
The applicant who claims to have registered his name with the Employment Exchange and holding the requisite qualifications to be appointed to the post of Extra Departmental Delivery Agent-II, Mynagappalli North Branch Office is aggrieved by the fact that though he has submitted an application on 18.3.97, the respondent refused to consider his candidature for the reason that his name has not been sponsored by the Employment Exchange. Hence, he has filed this application praying that the respondent may be directed to consider his candidature for selection and appointment to the post of Extra Departmental Delivery Agent-II, Mynagappalli North Branch, along with other candidates.

2. The Senior Central Government Standing Counsel appearing for the respondent fairly conceded that in view of the ruling of the Supreme Court in Excise Superintendent Malkapatnam V. K.B.N. Vishweswara Rao (1996 (6) SCC 216) the applicant has a right to be considered. Hence the counsel

submitted that the respondent would consider the candidature of the applicant in the light of the above judgment.

3. In view of the submission made by the learned counsel for the respondent, we admit the application and dispose of the same with a direction to the respondent to consider the candidature of the applicant to the post of Extra Departmental Delivery Agent-II, Mynagappalli North Branch, along with other candidates though his name be not sponsored by the Employment Exchange. There shall be no order as to costs.

Dated the 25th March, 1997.

  
P.V. VENKATEAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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